

- (b) if so, the details thereof;
  - (c) the details of fund allocated for the implementation of the scheme during 2009-10;
  - (d) whether the allocated funds have fully been utilized on the scheme during the period;
- and
- (e) if not, the details thereof and the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Achievement against key inputs of Sarva Shiksha Abhiyan as on 31.12.2009 is as under :

Sl. No.	Items (upto 31.12.2009)	Targets for	Achieve 2009-10
1.	Opening of new schools	21,419	19,247
2.	Construction of school buildings	14,575	7,116
3.	Construction of additional classrooms	1,27,252	83,702
4.	Drinking water facilities	8,425	4,635
5.	Construction of Toilets	71,017	42,547
6.	Teacher appointed	55,411	35,427
7.	Supply of Free Textbooks	9.79 crore	9.54 crore

(c) to (e) Against Budget Estimate for 2009-10 of Rs. 13100 crore, releases amounting to Rs. 12826.23 crore were made to States/Union Territories till 31st March, 2010 representing 97.91% utilisation.

#### Advice to Indian students

2367. MS. SUSHILA TIRIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Australian Government has advised Indian students to keep low profile to avoid attacks;
- (b) if so, the details thereof; and
- (c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) The Australian authorities in some of the states in that country have advised Indian students to take certain precautions, while travelling late at night, in lonely areas and other areas which are generally considered to be areas where there is a higher incidence of street crime and violence. They have been advised not to flaunt their possession of iPods, laptops and similar electronic items and other valuables or draw attention

to themselves; they have also been advised not to travel alone as far as possible and to take other basic precautions for their own safety and security. The Government of India has given similar advice to Indian students studying in Australia and the same has also been placed on the website of the High Commission of India in Australia.

#### **Legislation for entry of foreign universities**

2368. SHRIMATI KUSUM RAI:  
SHRI NAND KISHORE YADAV:  
SHRI KAMAL AKHTAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is considering to bring a legislation which will allow foreign universities in higher education of the country;
- (b) if so, the details thereof;
- (c) the details of justifications behind this kind of legislation to permit foreign universities in the country; and
- (d) whether it is a fact that this bill has been opposed by different quarters?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) A legislative proposal for regulating the entry and operation of foreign educational institutions in India has been approved by the Government and it is proposed to introduce a Bill to this effect in Parliament. A large number of foreign educational institutions are reportedly operating in the country. In the absence of any Regulatory framework, the details of such institutes are not known. It has been considered necessary to put in place a legal framework to facilitate the entry of reputed foreign educational institutions, while preventing the entry of those having dubious quality. Such legislation while preventing entry and operation of sub-standard institutions would provide Indian Students access to innovative areas of studies, enhanced research opportunities, increase in enrolment, and attracting foreign investments to achieve the targeted Gross Enrolment Ratio in higher education. As the Bill is proposed to be introduced, the entire spectrum of views would be examined appropriately.

#### **Recognition of degrees of Open Universities**

2369. SHRIMATI KUSUM RAI:  
SHRI NAND KISHORE YADAV:  
SHRI KAMAL AKHTAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is aware of the fact that many State Governments are not recognizing the degrees awarded by Open Universities recognized by U.G.C. in their States;
- (b) if so, the number of such cases reported to Government;